

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 15/07/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242

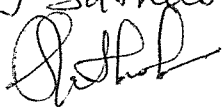
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

for C Kathirayyan

Petitioner

M/s. Gupta & Ravi

Respondent - Servocraft Hr Solutions Pvt Ltd
J. Sathesh 3283/2016


ORDER

Counsel for both sides are present. Counsel for the Respondent prayed for time for submitting additional documents. The same may be placed on record by way of an affidavit after circulating copy to the other side. At request, matter stands adjourned. Put up on 01.08.2019.


(Ch. MOHD. SHARIEF TARIQ)
Member (Judicial)

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